GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2274 TO BE ANSWERED ON 08/08/2025

INTEGRATION OF STATE AND LOCAL MANDIS INTO e-NAM

2274. SHRI AKHILESH PRASAD SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the current status of integration of State and local mandis into the electronic National Agriculture Market (e-NAM) platform, and the number of mandis that are fully functional;
- (b) the steps being taken to ensure that the benefits of Minimum Support Price (MSP) reach small and marginal farmers, particularly those outside traditional procurement zones; and
- (c) the manner in which the Ministry is promoting the formation and strengthening of Farmer Producer Organisations (FPOs) to enhance collective bargaining and improve market access?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

- (a): 1522 Mandis are onboarded on e-NAM portal as on 30.06.2025.
- (b): Government has taken various initiatives to ensure that the benefit of Minimum Support Price (MSP) reaches all the farmers including small and marginal farmers. Government is implementing Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) to provide price assurance for pulses, oilseeds and copra. The Scheme provides a safety net for small & marginal farmers who are vulnerable to market fluctuations. Government intervenes in the market in coordination with the States Government to engage the Central Nodal agencies like National Agricultural Cooperative Marketing Federation of India Limited (NAFED) and National Cooperative Consumers' Federation of India Limited (NCCF) with State Level agencies for undertaking procurement of agricultural produce at centres set up in States by respective State Government Agencies and Central Nodal Agencies. In addition to the existing Mandis and Depots/Godowns, procurement centres are set up for convenience of farmers.
- (c): Government is implementing Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations" for promotion of Farmer Producer Organisations (FPOs) with the aim of leveraging the economy of scale in production and marketing. Each FPO registered under the Scheme is provided with financial assistance of Rs.18 lakh over 3 years as management cost, matching equity grant of upto Rs.15 lakh (@Rs.2000/- per farmer) and credit guarantee facility upto Rs.2 crore for project loan from eligible lending institutions. In addition, these FPOs are supported with training, market linkage & convergence with other government schemes. 10,000 FPOs have been registered under the Scheme.
